

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 75/15	TP 81/16	Hearing	397/398	N. Abhinandan Nataraj Vs Gericke Vacuum Pumps Pvt. Ltd., & Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

① BONNY KARYAPPA
8884 321353

PETITIONER



② Rithu K. Rk
for C. R. Nandakumar
080-42110158

Respondent
No.3/6.



Counsel for petitioner is present. Counsel for R-3 to 8 is present. Counsel for petitioner reported that R-2 died. Counsel for respondents reported that a memo along with death certificate was already filed before the Tribunal. The counsel for petitioner is directed to file an application to implead the legal heirs of R-2.

List it on 11.08.2017.

MEMBER (J)